## Declaration of Assets and Liabilities

Year 2025-2026

1, DINESH KUMAR SINHA son/daughter/wife of LTO JAMUN PRASAD SINHA service and presently working as DRIVER give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*;

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

iven)			WIFE	SON	SON	DAUGHTE
Sr. No.	Description	Self	Spouse Name(S)	Dependan I-1 Name	Dependant- 2 Name	Dependan f-3 Etc. Name
(1)	Cash	200000	150000	50000	50000	15000
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	500000			_	
(111)	Bonds, Debentures and Shares in companies			A	-	-
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc					
(v)	Motor Vehicles (details of make, etc.)	BIKE	_	_		_
(vi)	Jewellery (give details of weight and value)		SO GRM GOLD 100 GRM SILVER			
(vii)	Other assets, such as values of claims / interests					,-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependent here means a person substantially dependent on the income of the employee.

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	(d) dues to departments dealing with telephones	· .	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		***************************************
	(f) Other dues, if any		·
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	EJKPS1642K	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	•	
	(iii) Sales Tax [Only in case of proprietary business]	-	
	(iv) Property Tax		·····

## Personal Detail GPF/CPF/PRAN No. :-1100939 19368 Gender. (M/F) Date of Birth (DD/MM/YYYY) Class/Group (A/B/C) Cadre SERVICE (DRIVER) (Full Name e.g. B.A.S. Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District PATMA I hereby declare that the above details are true to the best of my knowledge and belief.

Signature (772) GIM (17-6)

Name of Employee: DINESH KUMARSINHA

Designation: DRIVER

Department: BIHAR VIDHAM SABHA

28-2-25

Place: PATNA Date: 28/02/25

## Details of Immovable assets.

[Note: Properties in Joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name .	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	01 रुखदे त्रुष्	06 व्यक्ता			
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market yalue		-			
(iv)	Houses / Apartments, etc.  - Location(s)  - Survey /door number(s)  - Extent (Total measurement)  - Current market value	3 कंटरा		-	_	
(v)	Others (such as interest in property)	-	-	-	_	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SBI	10,00,0001-
	(ii) Loans from financial institutions	<u> </u>	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		,

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